

HARYANA VIDHAN SABHA

VII SESSION

BULLETIN NO. 5

Thursday the 15th March, 2007

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday the 15th March, 2007 from 9.30 A.M. to 1.30 P.M.).

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	---	--	27

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 3

II OBSERVATION OF THE SPEAKER REGARDING MAINTENANCE OF DECORUM AND DIGNITY OF THE HOUSE.

The Speaker made an observation regarding maintenance of decorum and dignity of the House as under:-

“Hon’ble Members, I am at pains to observe that the behaviour of the Members of Indian National Lok Dal on 13th March, 2007 was not appreciable and in spite of ample time and opportunities to speak and my repeated requests to these Members, they did not maintain the decorum and dignity of the House, which is expected from the Members of both the sides. My concerted efforts to conduct the proceedings of the House in an orderly manner die not serve the purpose and despite my repeated requests to these Members to take their seats, they even jumped into the well of the House and started slogans loudly. In order to give them more time and opportunities to express their views, I adjourned the House twice. But I am sorry to point out that these Members continued in their pre-planned motive to stall the proceedings of the House. I, being the custodian of the Rules and duty bound to maintain the decorum and dignity of the House has to name one Member against my wishes. Even on 14th March, 2007, these Members die not participate in the proceedings of the House. Had they participated they would have got much time to speak in the House and sought more information from the Government through the replies to questions given notice by them and would have performed their legislative duties more purposefully. It is not only my duty but also of all the Members of the House to maintain the decorum and enhance the dignity of this august House. Therefore, I feel it my duty to make it quite clear that in case of any disturbance or attempts to interfere with the proceedings of the House or making any kind of speech or raising any matter without my permission, I will be compelled to take action against the erring Member. I hope that I will not be forced to take this step and all the Members will extend their cooperation for smooth functioning of the House”.

III ANNOUNCEMENT BY THE SPEAKER.

The Speaker informed the House that the Website of Haryana Vidhan Sabha has already been launched and on this Website the list of business, list of questions and the daily bulletin containing the brief record of the proceedings of the House of the present Session are available. The Hon’ble Members may operate their Lap Tops to get this information.

IV WALK OUT.

All the Members of the Indian National Lok Dal present in the House staged a walk out as a protest against not permitting to speak Dr. Sushil Indora in the zero hour.

V LEAVE OF ABSENCE.

The Speaker informed the House that he had received a letter dated from Shri Ramesh Gupta, M. L. A. dated 14th March, 2007, vide which he has expressed his inability to attend the Session of Haryana Vidhan Sabha on 15th March, 2007 and 16th March, 2007 due to his ill-health and he has asked for the leave of absence for 15th March, 2007 and 16th March, 2007 and moved that permission for leave of absence be granted.

The motion was put and carried.

VI OBITUARY REFERENCES.

The Chief Minister made a reference to the death of late Smt. Sarwan Kaur mother-in-law of Smt. Sumita Singh, M. L. A. and spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for a while..

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for 2 minutes as a mark of respect to the memory of the deceased.

VII CONDEMNATION OF CONDUCT AND BEHAVIOUR OF THE MEMBERS OF THE INDIAN NATIONAL LOK DAL.

At 10.44 A.M. the Transport Minister moved the following motion-

“That this House condemns the conduct of the Members of the Indian National Lok Dal as also their behaviour in which, they in an organized and designed manner, disrupted the proceedings of the House.

The motion was put and carried unanimously.

VII NON-OFFICIAL RESOLUTION.

At 10.46 A.M. Shri Nirmal Singh, a Member from the Treasury Benches moved the following resolution-

“Sikhs in Haryana have always aspired for self regulation of their religious affairs and all religious institutions including Sikh Gurudwara Prabandhak Committee (SGPC). A separate SGPC has been constituted in the State of Delhi also.

I, therefore, urge upon this House to resolve that Sikhs in Haryana must get a reflection of their aspirations for a right of Self Governance of their religious institutions through carving out a separate Haryana Sikh Gurudwara Prabandhak Committee by enactment of a law envisaging control of all Gurudwaras and other religious institutions.”.

and spoke for 8 minutes.

Shri K. L. Sharma, Smt. Geeta Bhukal, Sardar Paramvir Singh, Shri Jai Singh Rana, Shri S. S. Surjewala, Shri Shadi Lal Batra, Shri Karan Singh Dalal and Shri Amir Chand Makkar Members from the Treasury Benches, spoke for 16, 7, 2, 7, 9, 5, 8 and 4 minutes respectively.

Shri Naresh Malik and Shri Ram Kumar Gautam Members from the Bhartiya Janta Party, spoke for 11 and 3 minutes respectively.

Shri Bachan Singh Arya, an Independent Member, spoke for 4 minutes.

Agriculture Minister, Transport Minister, Finance Minister, Health Minister and Education Minister, spoke for 2, 23, 25, 6 and 11 minutes respectively.

The Chief Minister also spoke for 8 minutes.

Shri Nirmal Singh, a Member from the Treasury Benches had spoken for 8 minutes and was still in possession of the House when it adjourned.

Shri Anand Singh Dangi, a member from the panel of Chairpersons occupied the Chair from 11.53 A.M. to 12.43 P.M..

The Sabha then adjourned till 9.30 A.M. on Friday, the 16th March, 2007

CHANDIGARH
The 15th March, 2007.

SUMIT KUMAR
SECRETARY.

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